

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

Appeal No. 29 of 2014

Dated : 20th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Gokak Power & Energy Ltd.
Versus
Karnataka Electricity Regulatory
Commission & Ors.

... Appellant(s)

... Respondent(s)

Counsel for the Appellant (s) : Mr. Shridhar Prabhu

Counsel for the Respondent(s): Mr. Anand K. Ganesan and
Ms. Swapna Seshadri for R-2

ORDER

Post the matter for hearing tomorrow i.e. on 21.02.2014 at Chennai Circuit

Bench.

(Rakesh Nath)
Technical Member
mk

(Justice M. Karpaga Vinayagam)
Chairperson